<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 137 OF 2017

Dated: 15th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Fortum FinnSurya Energy Private Limited			.Appellant(s)
	Vs.		
Madhya Pradesh Electricity Regulatory Commission			
& Ors.			Respondent(s)
Counsel for the Appellant(s)	:	Mr.Abhishek Malhotra Mr. Kaushik Moitra	

<u>ORDER</u>

Mr. Aditya K.Singh

Issue notice to the Respondents returnable on 06.07.2017. Dasti, in addition, is permitted.

List the matter on 06.07.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt